

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 399 of 1997

Tuesday, this the 15th day of April, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. M.Bhasi, Driver Grade-I,
Mail Motor Service, Department of Post,
Thiruvananthapuram-23
2. S.Mohan, Driver,
Mail Motor Service, Postal Department,
Thiruvananthapuram-23
3. C.Vijayakumar, Driver,
Mail Motor Service, Postal Department,
Thiruvananthapuram-23
4. D.Pushparaj, Driver,
Mail Motor Service, Postal Department,
Thiruvananthapuram-23
5. S.Mohandas, Driver,
Mail Motor Service, Postal Department,
Thiruvananthapuram-23
6. K.Suresh Kumar, Driver,
Mail Motor Service, Postal Department,
Thiruvananthapuram-23
7. S.Sudheer Kumar, Driver,
Mail Motor Service, Postal Department,
Thiruvananthapuram-23
8. G.Ramachandran, Driver,
Mail Motor Service, Postal Department,
Thiruvananthapuram-23
9. S.Harikumar, Driver,
Mail Motor Service, Postal Department,
Thiruvananthapuram-23

.. Applicants

By Advocate Mr.G Sasidharan Chempazhanthiyil

Versus

1. Senior Superintendent of Post Offices,
Thiruvananthapuram North.
2. Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.

contd..2

3. Director General,
Postal Department, New Delhi. .. Respondents

By Advocate Mr. Mathews J Nedumpara, ACGSC

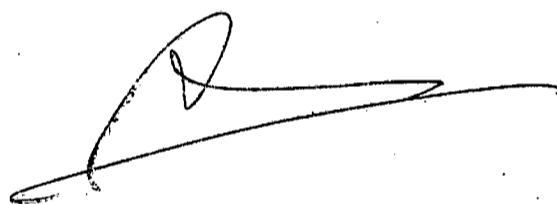
The application having been heard on 15-4-1997,
the Tribunal on the same day delivered the
following:

O R D E R

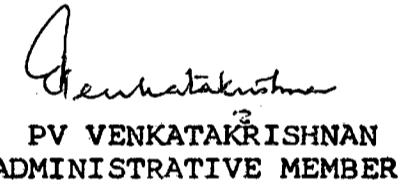
HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for the applicants submits that
the reliefs prayed for by the applicants have been
granted by the respondents and seeks leave to withdraw
the application. Leave is granted and the application
is dismissed as infructuous. No costs.

Dated the 15th of April, 1997



AM SIVADAS
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

ak/154